

(18)

CENTRAL ADMINISTRATIVE TRIBUNAL: PRINCIPAL BENCH

D.A.No.2406/89

D.A.No.2407/89

D.A.No.2399/89

New Delhi this the 12th day of May, 1994.

Shri Justice V.S. Malimath, Chairman.

Shri P.T. Thiruvengadam, Member (A).

D.A. 2406/89

R.K. Goyal  
S/o of Shri Pearcey Lal Goyal  
R/o 105, Kanti Nagar, Shahdara,  
Delhi-110051.

..... Petitioner.

By Advocate Shri G.K. Aggarwal.

Versus

1. Union of India  
through Secretary  
Ministry of Urban Development  
Govt. of India, Nirman Bhawan,  
New Delhi-110011.

2. Director General (Works)  
Central Public Works  
Department Nirman Bhawan,  
New Delhi.

... Respondents.

By Advocate Shri M.K. Gupta.

D.A.No.2407/89

Shri J.S. Kalra  
S/o late Bhai Mukand Singh,  
R/o 31, Civil Street  
Ghumar Mandi,  
Ludhiana

... Petitioner.

By Advocate Shri G.K. Aggarwal.

Versus

1. Union of India  
through its Secretary  
Ministry of Urban Development  
Nirman Bhawan, New Delhi.

2. Director General (Works)  
Central Public Works Department,  
Nirman Bhawan,  
New Delhi.

...

Respondents.

By Advocate Shri M.K. Gupta.

O.A. 2399/89

Shri M.L. Gupta,  
S/o of Shri A.D. Gupta,  
R/o 20-B, Moti Nagar,  
Ludhiana.

...

Petitioner.

By Advocate Shri G.K. Aggarwal.

Versus

1. Union of India  
through Secretary  
Ministry of Urban Development  
Govt. of India,  
Nirman Bhawan,  
New Delhi-110011.

2. Director General (Works)  
Central Public Works Department  
Nirman Bhawan,  
New Delhi.

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Respondents.

By Advocate Shri M.K. Gupta.

ORDER (ORAL)

Shri Justice V.S. Malimath.

All these cases are covered by the earlier decision  
of the Principal Bench of the Tribunal in OA No. 1878/87  
decided on 16.2.93 between Shri J.P. Sharma and Ors. Vs.  
U.O.I. and Ors. Following the said decision, these applica-  
tions are also dismissed. No costs.

A A A

(P.T. THERUVENGADAM)  
MEMBER (A)

(V.S. MALIMATH)  
CHAIRMAN

SRD  
120594

Court Office  
Central Judicial Tribunal  
Principal Bench, New Delhi  
Mariott House,  
Copernicus Marg,  
New Delhi-110001